GOVERNMENT OF INDIA MINISTRY OF EXTERNAL AFFAIRS

RAJYA SABHA

UNSTARRED QUESTION NO-233

ANSWERED ON- 08/12/2022

RETRIEVAL OF KATCHATHEEVU FROM SRI LANKA

233. SHRI K.R.N. RAJESHKUMAR

Will the Minister of EXTERNAL AFFAIRS be pleased to state:

- (a) whether it is a fact that the Chief Minister of Tamil Nadu had requested the Prime Minister during a ceremony held on 26th May, 2022 at Chennai to retrieve Katchatheevu from Sri Lanka for the betterment of Indian fishermen in the State;
- (b) if so, the status of the request and steps taken in the regard; and
- (c) by when the decision will be made on this request?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS

(SHRI V. MURALEEDHARAN)

(a-c) The Government of India concluded maritime boundary agreements with Sri Lanka in 1974 and 1976. Under the Agreements, the Island of Katchatheevu lies on the Sri Lankan side of the India-Sri Lanka International Maritime Boundary Line. Currently, the matter relating to the Katchatheevu Island issue is sub-judice in the Hon'ble Supreme Court of India.
